

National Company Law Tribunal

Allahabad Bench

CP NO. 121/ND/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE COMPANY: Mr. Shardul Vikram Gupta, V/S Bihar Samachar Patra

SECTION OF THE COMPANIES ACT: 397/398 of the companies act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Dr. Pawan Jain	PCMA	Petitioner	[Signature]
2.	Ashish An. Sriv.	Adv.	Respondent	[Signature]

CP NO.121/ND/2012

Parties are represented by their respective counsels. The matter be listed on 9th November, 2017.

Dated:13.10.2017

Typed by:
P.K. Jyoti

[Signature]
H.P. Chaturvedi, Member (Judicial)